

**OFFICE ORDER NO. 24 OF 2021**

- Ref.: 1. Hon'ble High Court Circular, dated 5<sup>th</sup> April, 2021 received vide Letter No.Insp-I/30/2021, dated 5<sup>th</sup> April, 2021.
2. This Office Order No.19 of 2021, dated 6<sup>th</sup> April, 2021.
3. Hon'ble High Court Circular, dated 16<sup>th</sup> April, 2021 received vide Letter No.Insp-I/33/2021, dated 16<sup>th</sup> April, 2021.
4. This Office Order No.21 of 2021, dated 16<sup>th</sup> April, 2021.
5. Hon'ble High Court E-mail Letter No. Insp-I/34/2021, dated 22<sup>nd</sup> April, 2021.
6. This Office Order No.22 of 2021, dated 23<sup>rd</sup> April, 2021.
7. This Office Order No.23 of 2021, dated 26<sup>th</sup> April, 2021.

The Office Order No.22 of 2021, dated 23<sup>rd</sup> April, 2021 under reference at Sr. No.6 is partially modified and the following additional arrangement is made in respect of Judicial Work of the Judicial Officers of this Court :

**HEAD OFFICE**

**FRIDAY, THE 7<sup>TH</sup> MAY, 2021**

Sr. Nos.	C. R. Nos.	Name of Judicial Officers	Assigned Staff
1.	Appeal Court Room No.1	Shri. S. C. More, Chief Judge Shri. A. V. Mishra, Judge	Entire staff of Court Room No.1

COURT OF SMALL CAUSES

MUMBAI : 29<sup>TH</sup> APRIL, 2021

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( S. C. More )  
Chief Judge